Jharkhand has not submitted any proposal for release of CRF funds for the year 2017-18. However, Ministry has sanctioned one CRF work in Singhbhum district amounting to ₹ 24.95 crore in the current year i.e. 2016-17 and released ₹ 110.55 crore in 2016-17 for all ongoing CRF works in the State.

(d) Funds amounting ₹ 164.63 crore have been allocated under CRF in 2016-17 for the State of Jharkhand. It is premature at this stage to earmark funds for States under CRF for 2017-18.

## Amritsar-Delhi expressway

2812. SHRI SHWAIT MALIK: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government has made any progress on Amritsar-Delhi expressway;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor;
- (d) what is the current status of the project; and
- (e) by when the project is likely to start?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH L. MANDAVIYA): (a) to (e) Proposals for preparation of project report for Delhi-Ludhiana-Amritsar-Katra expressway with connectivity to Chandigarh have been received. It is pre-mature to indicate project details including start time etc. till finalisation of the feasibility report and investment decision.

## Death of young people in accidents

2813. DR. KANWAR DEEP SINGH: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether every third person killed in road accidents is in the age group of 15-29 years;
  - (b) if so, the details for the last three years;
  - what is the percentage of traffic offenders being caught in India; and
  - what is being done for evidence-based enforcement of traffic rules?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH L. MANDAVIYA): (a) and (b) According to information